

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 30th APRIL, 2024, 10:30 A.M.

CP/28/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Rajesh Kumar Jalan Vs Bharat Ferrous Pvt. Ltd.
UNDER SECTION	U/s 97 of Companies Act, 2013, R/w 74 of NCLT Rules, 2016.

For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance for the parties. The matter was heard and Reserved for Order on 08.04.2024. However, while preparing orders it was felt necessary to have some clarification from the petitioner in regard to status of the company and its directorship etc., as such matter de-reserved and listed again today.

List it again on **20.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**